

By E-Mail/Speed Post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/10035 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The Chief Judicial Magistrate,
Karimganj

Dated Guwahati, the 9th October, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. KJMR/2023/2126, dated 03.10.2023

Madam,

With reference to the above, I am directed to inform you that Smti. Fung Yan Loi, Sub-Divisional Judicial Magistrate(S), Karimganj has been granted permission to avail Home Travel Concession (HTC) for the block period of 2022-2023, for the journey to her home at Tezpur, Sonitpur district, along with her minor daughter Smti. Felecia Tham, w.e.f. 21.10.2023 to 28.10.2023, by the shortest possible route, as per existing Rules.

Smti. Fung Yan Loi may be informed accordingly.

Thanking you,

Yours faithfully,



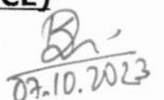
REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/10035-10039 /A.
Copy to:-

Dated 9th October, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Fung Yan Loi, Sub-Divisional Judicial Magistrate(S), Karimganj for information, with reference to her letter dated 03.10.2023
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

REGISTRAR(VIGILANCE)


07.10.2023